

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:497  
ANSWERED ON:11.11.2010  
MATRIMONIAL CASES  
Sayeed Muhammed Hamdulla A. B.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the total number of pending matrimonial cases in the country during the last three years State-wise;
- (b) the total number of family courts as on date;
- (c) whether there is any proposal to amend the Hindu Marriage Act, 1955 and the Special Marriage Act, 1954; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a), (c) & (d): The information is being collected and the same will be laid on the Table of the House.
- (b): As per the information received from the State Governments/Registries of the High Courts, 211 Family Courts are functional in the country as on 18th August, 2010.